

been admitted to the Centre so far during the last three years; and

(e) how many of them have been given jobs in the CSIO?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The diploma in Instrument Technology awarded by Indo-Swiss Training Centre (ISTC) is recognised by the Ministry of Education. The Institute of Engineers (India) has also recognised this diploma for exemption from their studentship examination.

(b) The admission to the Indo-Swiss Training Centre is through an entrance examination. The training is for a period of three years having two semesters each year. Two periodical tests are held in a semester. Except for the final examination, the answer sheets are always shown to the students and discussions held with them so that they become aware of their short-comings and are given a chance to point out discrepancies, if any. Practical tests are also conducted along with theory test and six teachers are associated in conducting the same. The semester result cards contain two types of grading, diligence and 'proficiency'. In this grading system, the performance of the students is systematically assessed continuously over the years. At the end of three years, on the basis of performance of the candidates during the semesters and the final examination the diploma is awarded.

(c) No, Sir. The CSIO is being asked to reserve seats for scheduled castes/scheduled tribes trainees in future.

(d) and (e). Do not arise.

Erection of Electronics Score Board in New Delhi Sports Stadium

2950. **DR. SARADISH ROY:** Will the Minister of PLANNING be pleased to state.

(a) whether New Delhi Municipal Committee has sponsored a project to

the Central Scientific Instruments Organisation, Chandigarh for erection of an Electronic Score Board in one of the New Delhi Sports Stadium;

(b) if so, whether the project has been completed and Score Board has been installed and is functioning satisfactorily; and

(c) the total expenditure incurred and how much time has been taken?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) Yes, Sir.

(c) The project cost Rs. 3.52 lakhs and was completed in about 1½ years.

Appointment of Deputy Commissioner of Delhi Municipal Corporation

2951. **SHRI G. M. BANATWALLA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the manner in which the appointment of Deputy Commissioner of Delhi Municipal Corporation is made;

(b) whether this appointment is made at the recommendation of Corporation or by his Ministry; and

(c) whether in the case of officers of the various All India Service Cadre who are at present on deputation to the Corporation, the promotion as D. C. is made by D.M.C. or by his Ministry or by the Ministry controlling the Cadre?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The appointment to the post of Deputy Commissioner under the Delhi Municipal Corporation is made in accordance with the notified Recruitment Rules for the post, which prescribe that 50 per cent of the posts will be filled by officers on deputation and 50 per cent promotion.

(b) The appointments to this post are made by the Municipal Corporation of Delhi.

(c) When an officer belonging to All India Service cadre, whether of the Union Territories or of a State, is considered for deputation on the post of Deputy Commissioner under MCD, the proposal is processed by the Ministry of Home Affairs.

Anti-Submarine Frigates

2952. DR. MURLI MANOHAR JOSHI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the report published in the sections of the press to the effect that the anti-submarine frigates recently transferred to the Coast Guard Organisation are unsuitable for the role assigned to them and if so, the reaction of Government thereto; and

(b) the progress made in setting up the Coast Guard Organisation and the broad outline thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir. The anti-submarine frigates transferred from the Navy to the Coast Guard, though not ideal for the Coast Guard role, would serve the purpose of general patrolling at sea, until the Coast Guard acquires its own suitable vessels.

(b) An interim Coast Guard Organisation has been set up under an Officer on Special Duty. This officer is engaged in preparing a detailed plan for a permanent Coast Guard Organisation.

Expenditure incurred by CSIO, Chandigarh for participation in Wissitex Exhibition held at Delhi

2953. SHRI MUKUNDA MANDAL: Will the Minister of PLANNING be pleased to state the total expenditure

incurred by CSIO, Chandigarh for participation in WISSITEX EXHIBITION held at Delhi during the last year including the expenditure incurred on T.A./D.A., purchase of materials, engagement of labour and awarding of contracts etc.?

THE PRIME MINISTER (SHRI MORARJI DESAI): The Central Scientific Instruments Organisation (CSIO), Chandigarh have intimated that an expenditure of Rs. 20,370.00 was incurred for participation in WISSITEX EXHIBITION. No contract was awarded by the Institute.

हिन्दी अधिकारियों की गोपनीय रिपोर्टें

2954. श्री शरद यादव : क्या गृह मंत्री यह बनाने की कृपा करेंगे कि :

(क) भारत सरकार के मंत्रालयों तथा उनके अधीनस्थ कार्यालयों में कार्य कर रहे हिन्दी अधिकारियों के कार्यों का द्वारा क्या है तथा उनके कार्यों का मूल्यांकन करने के लिये क्या मापदंड अपनाया जाता है; और

(ख) हिन्दी अधिकारियों की गोपनीय रिपोर्टें लिखाने के बारे में सरकार ने क्या मांगदर्शी सिद्धान्त जारी किये हैं और उनका क्या प्रभाव पड़ा है ?

गृह मंत्रालय में राज्य मंत्री (श्री एस० डी० पाटिल) : (क) हिन्दी अधिकारियों के निम्नलिखित कर्तव्य निर्धारित किये गये हैं और इन्हीं के आधार पर उनके कार्य का मूल्यांकन किया जाता है :—

- (1) अंग्रेजी से हिन्दी और हिन्दी से अंग्रेजी के अनुवाद का काम और उसकी बँटिंग।
- (2) विभाग के अधिकारियों और कर्मचारियों को सरकार के राज-